

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 2

MP/ CP(IB) 18 of 2019

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.02.2021

Name of the Company:

Vijay Maruti Saple
V/s
Shree Maheshwar Hydrel Power Corporation
Ltd

Section:

9 of the Insolvency and Bankruptcy Code, 2016

ORDER

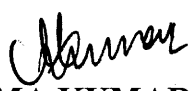
Learned Lawyer Mr. Kunal P. Vaishnav appeared for the Operational Creditor.

No one appeared for the Corporate Debtor.

The Operational Creditor is directed to inform the date of hearing to the Corporate Debtor.

List the matter on 25.03.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 25th day of February, 2021.